

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH  
AT HYDERABAD

D.A.No.444/90

Date of Order:27.10.93

K.Srinivasan

.. Applicant

Vs.

1.Union of India represented by its  
Secretary, Ministry of Railways,  
New Delhi.

2.F.A.&A.O. Rail Nilayam,  
S.C.Railway, Secunderabad.

.. Respondents

Counsel for the Applicant : Mr.B.Udaya Bhaskar

Counsel for the Respondents : Mr.N.R.Devaraj, SC for Rlys

---

CORAM:

THE HON'BLE MR.A.B.GORTHY : MEMBER (ADMN.)

THE HON'BLE MR.T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

---

18/10/93  
[Signature]

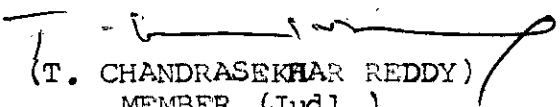
27

(Orders passed by HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.) )

On the past several occasions none appeared for the applicant accordingly by our order dated 20.10.1993 we have ordered ~~to list~~ <sup>to be listed</sup> this case for dismissal. Even today none is present for the applicant.


Heard N.R. Devraj Counsel for the ~~xx~~ respondents.

Accordingly the application is dismissed for default. No costs.

  
(T. CHANDRASEKHAR REDDY)  
MEMBER (Judl.)

  
(AB. GORTHY)  
MEMBER (Admn.)

Dated on 27th October 1993  
Dictation in Open Court.

  
Deputy Registrar (C)

spr

To

1. The Secretary, Union of India,  
Ministry of Railways, New Delhi.
2. The F.A. & C.A.O., Railnilayam, S.C.Rly, Secunderabad.
3. One copy to Mr. Udaya Bhaskar, Advocate, 22-1-16  
Darulshafa, Hyderabad.
4. One copy to Mr. N.R. Devraj, SC for Rlys, CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

pvm

22/10/93  
pvm  
7/2/97

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M (A)

Dated: 27-10-1993

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No. 444/90.

T.A.No.

(W.P.)

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

